

प्रश्नोत्तर से संबंधित परिशिष्ट

परिशिष्ट 'चार'

[28/2/2017]

प्रश्न सं. [क. 437]

तारीख 22 अक्टूबर - 437
पृष्ठ सं. (31)

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
Free Hold Land	Bhanpur Khanti			Acres		553636	No	NA	NA	533636	Compulsorily Acquired	Acq	Trenching Ground	Register Of Immoveable Property Of BMC			Having The Area
			1181	36.62	1876												0.1214
			1912														7
			0121														4.34.58
			1														2
			2212														241.222
			3124														461.700
			1251														5.431.9
			2														2
			6127														1.213.2
			1281														0.3.03
			2913														Land
			0														Has
			1311														Been
			3213														Acquire
			3134														As Per
			1361														Provl/L
			3713														A1-
			8140														7677
			2														On The
			4811														Order
			34														Of Land
																	Acquisit
																	ion
																	Officer
																	Dated
																	28/02/7
																	7

Shed
अवर सचिव
मध्य प्रदेश शासन
नगरीय विकास एवं आवास विभाग

Gr

Neelam
Urban Govt. Project (PMU)
M.P. Urban (ADB) Project
Urban Admin & Dev. Dept.
BHO PAL (M.P.)